

# छत्तीसगढ़ उच्च न्यायालय, बिलासपुर

## अधिसूचना

क्र 12923 /  
दो-15-19/2000

बिलासपुर, दिनांक 20 दिसम्बर, 2021

दण्डप्रक्रिया संहिता 1973 (क्रमांक 2 सन् 1974) की धारा 13 की उपधारा (1) द्वारा प्रदत्त शक्तियों का प्रयोग करते हुए तथा राज्य शासन के अनुरोध पर छत्तीसगढ़ उच्च न्यायालय, एतद द्वारा निम्न सारणी के स्तम्भ (2) में उल्लेखित परिवीक्षाधीन सहायक कलेक्टरों को सारणी के स्तम्भ (3) में प्रत्येक के सामने दर्शाये गये राजस्व जिले में एक माह (01.02.2022 से 28.02.2022) के लिए भारतीय दण्ड संहिता के अध्याय 10 (धारा 181 को छोड़कर), तेरह (धारा 281 और 295-क को छोड़कर), 15 एवं 19 तथा धाराएं 143, 151, 153, 154 से 160, 171, 323, 324, 337, 342, 357, 358, 374, 379, 403, 411, 414, 417, 426, 427, 428, 434, 448, 486, 489, 489-ई, 504, 508, 509 एवं 510 के अधीन दण्डनीय अपराधों, जो एक वर्ष के कारावास से अधिक दण्ड से दण्डनीय न हो, से संबंधित ऐसे मामलों के संबंध में अधिकारिता का प्रयोग करने के लिए न्यायिक दण्डाधिकारी द्वितीय श्रेणी की शक्तियों से वेष्टित करता है जो संबंधित क्षेत्र के मुख्य न्यायिक दण्डाधिकारी द्वारा विचारण हेतु उन्हें सौंपे जावे।

## सारणी

अनु क्रमांक	अधिकारी का नाम	जिले का नाम एवं अधिकृत स्थानीय क्षेत्र
(1)	(2)	(3)
1.	श्री हेमंत रमेश नंदनवार, सहायक कलेक्टर, दुर्ग	दुर्ग
2.	श्री कुमार विश्वरंजन, सहायक कलेक्टर, बिलासपुर	बिलासपुर
3.	श्री अभिषेक कुमार, सहायक कलेक्टर, रायपुर	रायपुर
4.	श्री प्रतीक जैन, सहायक कलेक्टर, रायगढ़	रायगढ़
5.	सुश्री सुरुचि सिंग, सहायक कलेक्टर, बस्तर	बस्तर स्थान जगदलपुर
6.	सुश्री श्वेता सुमन, सहायक कलेक्टर, सरगुजा	सरगुजा (अंबिकापुर)
7.	सुश्री रोमा श्रीवास्तव, सहायक कलेक्टर, जांजगीर-चांपा	जांजगीर-चांपा

No. 12923 /  
II - 15 - 19 / 2000


Bilaspur, Dated 20 December, 2021

In exercise of the powers Conferred by Section 13(1) of the Code of Criminal Procedure, 1973 (No. 2 of 1974) and on the request of the State Government of Chhattisgarh, the High Court of Chhattisgarh here-by Confers the powers of Judicial Magistrate of Second Class upon the Probationary Assistant Collectors, whose name are mentioned in column (2) of the table below to exercise jurisdiction in the local areas specified against their respective names in column (3) of the table below for one month (01.02.2022 to 28.02.2022) and to such cases & such offences as may be assigned to them by the Chief Judicial Magistrate of the respective areas under chapters 10 (Except Section 181), 13 (Except Sections 281, 295-A) 15 and 19 and Sections 143, 151, 153, 154 to 160, 171, 323, 324, 337, 342, 357, 358, 374, 379, 403, 411, 414, 417, 426, 427, 428, 434, 448, 486, 489, 489-E,

504, 508, 509 and 510 of the Indian Penal Code, provided that the offences are not punishable with imprisonment for more than one year.

**Table**

Sl. No.	Name of Officer/s	Name of District and Name of Local area of Jurisdiction.
(1)	(2)	(3)
1.	Shri Hemant Ramesh Nandanvar, Assistant Collector, District-Durg	Durg
2.	Shri Kumar Bishwaranjan, Assistant Collector, District-Bilaspur	Bilaspur
3.	Shri Abhishek Kumar, Assistant Collector, District-Raipur	Raipur
4.	Shri Prateek Jain, Assistant Collector, District-Raigarh	Raigarh
5.	Sushri Suruchi Singh, Assistant Collector, District-Bastar	Bastar at Jagdalpur
6.	Sushri Shweta Suman, Assistant Collector, District-Surguja at Ambikapur	Surguja at Ambikapur.
7.	Sushri Roma Shrivastava, Assistant Collector, District-Janjgir-champa	Janjgir-champa

  
(Sanjay Kumar Jaiswal)  
Registrar General

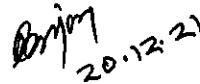
Endt. No 12924 /  
II - 15 - 19 / 2000

Bilaspur, Date 20 December, 2021

1. The Additional Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
2. Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
3. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
4. Private Secretary to Hon'ble Shri Justice P. Sam. Koshy, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
5. Private Secretary to Hon'ble Shri Justice Sanjay S. Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
6. Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.

7. Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
8. Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
9. Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
10. Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur, for information of her Ladyship.
11. Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
12. Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
13. Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
14. Section Officer to Registrar General, High Court of Chhattisgarh, Bilaspur, for information.
15. Registrar (Vigilance/I. & E/Judicial/S&A Cell), High Court of Chhattisgarh, Bilaspur for information.
16. P.A. to Director/Additional Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
17. The Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan, Mantralaya, Atal Nagar, Nava Raipur with the reference to your department Memo No. 12554/3279/21-B/21 dated 29-11-2021 for information and necessary action.
18. The District and Sessions Judge, **Durg, Bilaspur, Raipur, Raigarh, Bastar at Jagdalpur, Surguja at Ambikapaur, Janjgir-champa** for information & necessary action.
19. Officer-on Special Duty-cum-C.P.C., High Court of Chhattisgarh, Bilaspur for information.
20. The Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
21. The Dy. Registrar, Confidential High Court of Chhattisgarh, Bilaspur for information.
22. The Budget Officer, High Court of Chhattisgarh, Bilaspur *for information.*
23. Section Officer/Incharge Complaint/ Checker, High Court of Chhattisgarh, Bilaspur *for information.*
24. The Court Manager, High Court of Chhattisgarh, Bilaspur *for information.*
25. The Controller Government Regional Press, Rajnandgaon for publication in the next issue of Rajpattra.

26. Shri Hemant Ramesh Nandanvar, Assistant Collector, District-Durg, Shri Kumar Bishwaranjan, Assistant Collector, District-Bilaspur, Shri Abhishek Kumar, Assistant Collector, District-Raipur, Shri Prateek Jain, Assistant Collector, District-Raigarh, Sushri Suruchi Singh, Assistant Collector, District-Bastar, Sushri Shweta Suman, Assistant Collector, District-Surguja, Ambikapur & Sushri Roma Shrivastava, Assistant Collector, District-Janjgir-champa, *for information.*
27. I/c NIC, High Court of Chhattisgarh, Bilaspur with a direction *to upload this endorsement in the official website to this High Court.*

  
20.12.21  
(Sanjay Kumar Jaiswal)  
Registrar General